



BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA

O.A. No.158 of 2022/EZ

PRAVASH KAR MOHAPATRA ... APPLICANT

-Versus-

MINISTRY OF ENVIRONMENT,
FOREST & CLIMATE CHANGE &
OTHERS

...RESPONDENTS

COUNTER AFFIDAVIT FILED ON BEHALF
OF THE RESPONDENT NO.5

I Sri Pravakar Sahoo, aged about 60 years, S/O:-
Late Maninath Sahoo at present working as Chief
District Veterinary Officer, Mayurbhanj, At/PO/PS:-
Baripada, Dist:-Mayurbhanj do hereby solemnly affirm
and state as follows:-

1. That I am well acquainted with the facts of the case
and I have been duly authorized by the respondent No.
5 to swear this affidavit on his behalf.
2. That in reply to the averments made in para 2 & 3 of
the original application, the deponent humbly submits
that, there is no such farm in the name and style as
VENCO RESEARCH & BREEDING FARM exist at
Bakartala, P.O:-Tato, Dist:-Mayurbhanj mentioned as

Pravakar Sahoo
Chief District Veterinary Officer
Mayurbhanj, Baripada

M
PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd. No- ON-04/1995

Respondent No.8. There is a farm in the name and style as Venkateswar Hatcheries Private Ltd which is a brooding and growing farm exist at Bakartala, PO:-Tato in Karanjia Sub Division, Dist:-Mayurbhanj.

3. That in reply to the averments made in para 4 of the original application, the deponent humbly submits that, Venkateswar Hatcheries Private Ltd which is a brooding and growing farm exist at Bakartala, PO:-Tato in Karanjia Sub Division, Dist:-Mayurbhanj has installed incinerator for disposal of dead birds.
4. That the averments made in paragraph 5 to 9 of the original application are matters of record and the same do not require any specific denial but the petitioner is required to put strict proof of the same.
5. That, the deponent further humbly submits that, the name and style of the farm mentioned in the Original Application does not exist in the location mentioned in the Original Application.
6. That the petitioner carves the leave of the Hon'ble Court to file fresh affidavit, it required in the interest of the lis.
7. That the original application is otherwise improper unjustified and as such is liable to be dismissed.

Pradipta Kumar Mohanty
Chief District Veterinary Officer
Mayurbhanj, Baripada

M
PRADIPTA KUMAR MOHANTY
Notary, Cuttack Town
Regd. No. 014-047/1985

8. That the facts stated above are true to the best of my knowledge and belief based on official records.

Identified by:-

Bibi Man
Advocate

Pravakar Sahoo
Deponent.
Chief District Veterinary Officer
Mayurbhanj, Baripada

VERIFICATION

I Sri Pravakar Sahoo, aged about 60 years, S/O:- Late Maninath Sahoo at present working as Chief District Veterinary Officer, Mayurbhanj, At/PO/PS:- Baripada, Dist:-Mayurbhanj do hereby verify that the contents of the above counter affidavit are true to the best of my knowledge as deprived from official records and that nothing material has been concealed thereform

Verified at Cuttack on this the 10th March, 2023.

Pravakar Sahoo
VERIFICANT
Chief District Veterinary Officer
Mayurbhanj, Baripada

CERTIFICATE

Certified that the cartridge papers are not readily available.

Cuttack

Date:10.03.2023

Bibi Man
ADDL. GOVT. ADVOCATE

Solemnly Sworn before

me by.....*P. Sahoo*
being identified by.....*B. P. Tripathy* Adhve
at Cuttack Town Dated...*10/03/2023*
10/03/2023

P.A. Mohanty, Notary, Cuttack Town
Regd No-ON-04/1995